

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 08th day of August 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|---|--|
| 1 | Comp App (AT) (CH) (Ins) No. 431/2022 IA No. 1088, 1089, 1090/2022 & 322, 323/2023 | Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors | Ms. Ankita Paul Mr. BSV Prakash Kumar | Mr. NP Vijaykumar- R1, R3 Mr. Karthik Seshadri- R2 Mr. Srinandan- R4 |
| 2 | Comp App (AT) (CH) (Ins) No. 124/2022 IA No. 289, 290, 291 & 941/2022 | Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Ors. | Ms. Ashwini Vaidialingam | Mr. Anirudh Krishnan- R2 Ms. Ramya- R3 |
| 3 | Comp App (AT) (CH) No. 48/2023 | Radhakrishnan Babunirmala Vs Jayaram Velekkat Ravindranathan & 3 Ors. | Mr. Bijoy P Pulipra | |

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|-------------------------------------|-------------------------|
| 4 | Comp App (AT) (CH) (Ins) No.237/2023 For Condone Delay IA No. 761/2023 Delay in refiling IA No. 760/2023 For Exemption IA No. 763 & 764/2023 Additional docs. IA No. 762/2023 | Ashish Mishra Vs Expat Projects and Development Pvt. Ltd. | M/s PSP Legal Mr. Aditya Parolia | |
| 5 | Comp App (AT) (CH) (Ins) No. 238/2023 Delay in re-filing IA No. 766/2023 | Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors. WITH | Mr. PS Suman | |

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| 6 | Comp App (AT) (CH) (Ins) No. 239/2023 Delay in re-filing IA No. 765/2023 | Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors. | Mr. PS Suman | |
| 7 | Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023 | Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr. WITH | Mr. Rahul Balaji | |
| 8 | Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023 | Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr. | Mr. Rahul Balaji | |

For Restoration

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|---------------------------|
| 9 | Res App No. 02/2023 in TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020) | M. G A Abhimanyu Raja Vs Syndicate Bank & Anr | Ms. Rohini Musa | Mr. T Ravichandran- R1 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--------------------------|-------------------------|
| 10 | Comp App (AT) (CH) (Ins) No. 82/2023 For Stay IA No. 297/2023 | Ebenazar Inbaraj Erstwhile RP of Regen Powertech Pvt Ltd Vs TVH Energy Resources Pvt Ltd | Mr. AG Sathyanarayana | Mr. Arjun Suresh |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|--|---|
| 11 | Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 | K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 12 | Comp App (AT) (CH) No 67/2022 For Stay 713/2022 | K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5 |
| 13 | Comp App (AT) (CH) No 68/2022 For Stay IA No 714/2022 | K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 14 | Comp App (AT) (CH) No 69/2022 For Stay IA No 715/2022 | K. Subramani & 2 Ors VS SK Ganesan & 10 Ors. WITH | Mr. SM Vivekanandh | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 15 | Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |
| 16 | Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 17 | Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 | K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 18 | Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022 | K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |
| 19 | Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022 | C Gopal Vs S.K. Ganesan & 13 Ors. WITH | Mr. Ananth Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5 |

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| 20 | Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022 | C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH | Mr. Ananth Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 21 | Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 | S. Arun Vs SK Ganesan & 4 Ors WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. Manjula Devi R1 |
| 22 | Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022 | K. Subramani Vs SK Ganesan & 3 Ors | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 |
| 23 | Comp App (AT) (CH) No. 22/2022 For Exemption IA No. 231/2022 For Stay IA No. 232/2022 | Ravindranath GE Medical Associates Pvt Vs Dr. Ravindranath Kancherla and 13 Ors WITH | Mr. Arun Karthik Mohan | Mr.TK Bhaskar-R1 |
| 24 | Comp App (AT) (CH) No. 23/2022 For Stay IA No.233/2022 For Exemption IA No. 234/2022 | Gleneagles Development Pvt Ltd Vs Dr. Ravindranath Kancherla & 13 Ors | Mr. Arun Karthik Mohan | Mr. TK Bhaskar-R1 |
| 25 | Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023 | Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr. | Mr. SM Sundaram | Mr. JR Jayant |
| 26 | Comp App (AT) (CH) (Ins) No. 107/2022 | Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd | Ms. Priyadarshini Natarajan | Mr. Narasimha Varman |
| 27 | Comp App (AT) (CH) No.30/2022 For Condone Delay IA No. 344/2022 | Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr. | M/s. C. Umashankar | Mr. B Ramana Kumar- R2 |
| 28 | Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs IA No. 520/2021 & 465/2022 | Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr | Mr. Sriram Venkatavaradhan | Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra- R2 |

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|----|--|--|-------------------------------------|-------------------|
| 29 | Comp App (AT) (CH) No.48/2021 For Condone Delay IA No. 174/2022 To Dispense with IA No. 554/2021 Leave to file IA No. 175/2022 For Stay IA No. 553/2021 | Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH | D. Peruman Saranyan | Mr. AR Ramanathan |
| 30 | Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021 | Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH | Mr. Kausik Chatterjee | Mr. AR Ramanathan |
| 31 | Comp App (AT) (CH) No.60/2021 | M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH | Mr. H. Karthik Seshadri | Mr. AR Ramanathan |
| 32 | Comp App (AT) (CH) No.62/2021 | M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH | Mr. H. Karthik Seshadri | Mr. AR Ramanathan |
| 33 | Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022 | Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd. | Mr. Kausik Chatterjee | Mr. AR Ramanathan |
| 34 | Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022 | Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH | Ms. R. Sowmya Mr. K Hari Prasath | Mr. B Dhanaraj |

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| 35 | Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No.904/2022 For Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023 | Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH | Mr. Adarsh Mohandas | Mr. B Dhanaraj |
| 36 | Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No. 187/2022 Leave to file IANo.188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022& 205/2023 | K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd. | Ms. Shubharanjani Ananth | Mr. B Dhanaraj |
| 37 | Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023 | Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. | Mr. Varun Srinivasan | M/s Ravi Rajagopalan & Associates- R2 Mr. V V Sivakumar- R3 |
| 38 | Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022 | Able Automobiles Private Limited & 4 Ors Vs Rekha Singhal & 2 Ors. | Mr. Judy James | Dr. KS Ravichandran-R1 |

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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